

Monthly Report on Compliance with the 3 Adjournment Rule								
Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of dayes between Final hearing and Judgment	Number of Adjournments Granted
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Nil					
2	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc. Arb (Com)	27/2024	09-07-2024	03-12-2024	147 Days	0
3	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc. Arb (Com)	7/2024	23-03-2023	04-12-2024	622 Days	1
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc. Arb (Com)	74/2024	16-11-2023	13-12-2024	393 Days	2
5	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc. Arb (Com)	135/2024	19-12-2024	20-12-2024	1 Days	0
6	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc. Case (Com)	29/2024	30-07-2024	06-12-2024	129 Days	0
7	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	TS (Com)	53/2024	10-08-2022	19-12-2024	862 Days	4
8	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	Money Suit (Commercial)	12/2024	08-07-2020	24-12-2024	1630 days	22
9	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	Miscellaneous Arbitration (Commercial)/	25/2024	21-12-2023	10-12-2024	355 days	3

10	Commercial Court Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	NIL